

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 884 of 2020

IN THE MATTER OF:

Freebie Solutions Pvt. Ltd.

...Appellant

Versus

Zaggle Prepaid Ocean Services Pvt. Ltd.

...Respondent

Present:

For Appellant: Mr. Anshul Jain, Advocate.

For Respondent: Mr. Arun Kathpalia, Senior Advocate with Ms. Jasveen Kaur, Ms. Misha and Ms. Charu Bansal, Advocates.

O R D E R
(Through Virtual Mode)

06.11.2020: Shri Anshul Jain, Advocate representing the Appellant, on instruction, seeks leave to withdraw the appeal with liberty to pursue the remedy available under law.

In view of the same, the appeal is permitted to be withdrawn with liberty to pursue legal remedy as may be available under law. The appeal stands dispose of as withdrawn.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Jarat Kumar Jain]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

am/gc